

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 09th day of October 2018

Contempt Petition No. 330/00077 of 2012
In
Original Application No. 330/00828 of 2009

Hon'ble Mr. Gokul Chandra Pati, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – A

Kedar Dutt Mishra, S/o Shri B.D. Mishra, R/o Plot No. 181, Tirupati Estate Colony, Budaun Road, Village Kareilly, District Bareilly.

By Adv : Shri S.K. Mishra . . .Applicant

V E R S U S

1. Smt. Meera Handa, Presently posted as Director General (SPG Section), Department of Posts India, Dak Bhawan, Sansad Marg, New Delhi.
2. Dr. Y.P. Rai, Presently posted as Chief Postmaster General, Department of Post India, U.P. Circle, Lucknow.
3. Shri R.K.B. Singh, Presently posted as Post Master, General, Department of Post India, Bareilly, Region Bareilly (UP).

By Adv: Shri Praveen Shukla . . .Respondents

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, Member (J)

List revised. None for the applicant. Shri Praveen Shukla, learned counsel for the respondents is present.

2. Learned counsel for the respondents filed an affidavit and submitted that since applicant's counsel could not be traced, as such it has been filed before Court today. Affidavit is taken on record.
3. In the affidavit, filed by the respondents it has been averred that the order, which is the subject matter of this Contempt Petition, has been set aside by the Hon'ble High Court. Copy of the judgment of Hon'ble High

Court is annexed with this affidavit, by which the case has been remanded. In these circumstances nothing remains in the present Contempt Petition. Accordingly, the present Contempt Petition is dismissed. Notices issued to the respondents are discharged. Registry is directed to list OA No. 828/09 alongwith OA No. 100/11 on 14.11.2018. Applicant shall be informed by the Registry. Copy of this order be given to learned counsel for the respondents.

(Rakesh Sagar Jain)
Member (J)

(Gokul Chandra Pati)
Member (A)

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